

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 16262/2015

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

ASHOK KUMAR SINGH & ORS.

Respondent(s)

(ONLY I.A. NO. 140889/17 (APPLICATION FOR IMPLEADMENT))

Date : 19-07-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
[IN CHAMBER]

For Petitioner(s) Mr. Rajeev Dubey, Adv.
Mr. Ashutosh Kumar Sharma, Adv.
Mr. Kamalendra Mishra, AOR

For Respondent(s) Mr. Brijendra Singh, Adv.
Mr. Anoop Kr. Srivastav, AOR

Mr. Satish Kumar, AOR

For Applicant Mr. Sanjay Kumar Visen, Adv.
Mr. Ritu Rastogi, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the application for impleadment along with
the main matter.

All contesting parties are at liberty to file
their objection(s), if any, to the impleadment
application.

(MADHU BALA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER